

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3126
TO BE ANSWERED ON 27.03.2025**

GIG WORKFORCE IN THE COUNTRY

3126. SHRI AKHILESH PRASAD SINGH:

Will the Minister of Labour and Employment be pleased to state:

- (a) details regarding the number of workers in India's gig workforce during the last five years, year-wise;**
- (b) whether it is a fact that India's gig workforce is expected to expand to 23.5 million by 2029-30 from 7.7 million in 2020-21, as stated by a recent NITI Aayog report;**
- (c) if so, the details regarding the steps planned by Government to safeguard the interests of gig workforce;**
- (d) whether it is also a fact that the NITI Aayog report also recommended extending social security measures for such workers in partnership mode; and**
- (e) if so, the details regarding the steps to be taken by Government?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): As per an estimation by NITI Aayog vide its report titled "India's Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers, in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

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An advisory has been issued by the Ministry of Labour and Employment to platform aggregators to register themselves and platform workers engaged with them on the e-Shram portal and subsequently, an Aggregator module has also been launched for easy onboarding on the portal. This will facilitate the platform workers to get easy access to the social security benefits.

The Ministry of Labour and Employment has also launched the e-Shram- ‘One- Stop- Solution’ that entails integration of different social security/ welfare schemes at single portal i.e., e-Shram. This is envisaged to enable unorganised workers registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram.

Recognizing the contribution of gig workers on online platforms, the Government in its Budget announcement made on 1.2.2025, proposed to register them on e-Shram portal, arrange for their identity cards and provide health care under Ayushman Bharat- Pradhan Mantri Jan Aarogya Yojana (AB- PMJAY) health scheme.
